

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 129 of 2019**

**In the matter of:**

**M. N. Pratap Reddy & Anr. ....Appellants**

**Vs.**

**Lakshmi Narasimha Mining Co. (P) Ltd. & Ors. ....Respondents**

**Present:**

**Appellants: Mr. D. Abhinav Rao and Mr. G. V. Rao, Advocates.**

**Respondents: Mr. Jayant Mehta, Mr. Mahesh Agarwal, Mr. Anshuman Srivastava, Mr. Nishant Rao, Ms. Vaishali Kalera and Ms. Smiti Verma, Advocates for R-3 & 4.**

**With**

**Company Appeal (AT) No. 148 of 2019**

**In the matter of:**

**M. Nandana Reddy ....Appellants**

**Vs.**

**Sri Lakshmi Narasimha Mining Co. Pvt. Ltd. & Ors. ....Respondents**

**Present:**

**Appellants: Mr. S. Vivekananda, Advocate.**

**Respondents: Mr. Jayant Mehta, Mr. Mahesh Agarwal, Mr. Anshuman Srivastava, Mr. Nishant Rao, Ms. Vaishali Kalera and Ms. Smiti Verma, Advocates for R-3 & 4.  
Mr. D. Abhinav Rao and Mr. G. V. Rao, Advocates for R-6 & 7.**

**ORDER**

**(Through Virtual Mode)**

**15.03.2021:** Heard Mr. Jayant Mehta, Advocate representing Respondent Nos.3 and 4. Hearing remained inconclusive.

Cont'd..../

Post the Appeal(s) for further hearing on **26<sup>th</sup> March, 2021 at 02:00 PM.**

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Justice Jarat Kumar Jain]  
Member (Judicial)**

**[Dr. Alok Srivastava]  
Member (Technical)**